	Annexure-4 Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) As On 23.02.2024													
Sl. No.	Name of	Details of claim received		Details of claim Provisionally admitted					Amount of	Amount of any	Amount of	(A Amount of	Amount in ₹) Remarks	
	Creditor	Date of receipt	Amount claimed	Amount of claim Provisionaly admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set-off	claim not admitted	claim under verification		
1	Tata Capital Financial Services Limited	14.11.2023	27,25.02,709	27,25,02,709	Unsecured	27,25,02,709	No	14.62%					Coverd by Personal Guarantee of Promoters	
			27,25,02,709	27,25,02,709	-	27,25,02,709	-	0	-	-	-	-		

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and books writing for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the updated books of accounts available to resolution professional.